

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-534**  
CP-123/169/ND/2023

**IN THE MATTER OF:**

Sh. Bharat Dinesh

**.....Applicant**

**Vs.**

Export Promotion Council for Handicrafts & Ors. {18}

**.....Respondent**

**SECTION**

U/s 169(4) of Companies Act, 2013

**Order delivered on 10.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :

For the Respondent :

Mr. Tanmay Mehta, Mr. Rajeev Kr. Mishra,  
Mr. Apoorva Singh, Ms. Yashna Ahuja, Advs. for R 1 &  
R 3

**ORDER**

Due to paucity of time, the matter is listed on **11.09.2024**.

**Sd/-  
(Dr. SANJEEV RANJAN)**